

the Samadhi should take, as to whether it should take any complete form at all, if I may say so. Opinion is veering round to this, namely, that with minor alterations, the thing may be left as it is, without any major monument being put up there. In the layout for surrounding buildings, a museum may be added, but I cannot make any firm commitment because we have invited certain designs; we will examine them, and if any one of those is suitable, we might adopt".

#### Industrial Committee on Mines

\*114. **Shri T. B. Vittal Rao:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the personnel for setting up the Industrial Committee on mines other than coal mines has since been finalised;

(b) when the meeting of the above Committee is likely to be convened; and

(c) the nature of subjects to be discussed at that session?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Not yet.

(b) and (c). The date and agenda for the meeting will be settled after the committee is constituted.

**Shri T. B. Vittal Rao:** Is it a fact that this Industrial Committee on mines other than coal mines has not been convened even once, though we are members of the ILO for the last 35 years?

**Shri Abid Ali:** There is no question of the 35 years' period here, because the idea itself was conceived in 1947. Since then, we ourselves had no agenda to place before the Committee, and neither the workers nor the employers asked for it.

**Shri T. B. Vittal Rao:** The Minister has just now stated that the workers' representatives or others

have not asked for it. I myself had written letters to him on this point. However, in view of the importance attached to the development of minerals in the Second Five Year Plan, do Government contemplate convening it at an early date?

**Shri Abid Ali:** The hon. Member referred to this matter here during question time, but I do not remember having received any letter from him or any other representatives of workers on this question suggesting any particular item to be placed for discussion in the Committee. The other part of the question is not relevant.

**The Minister of Labour and Employment and Planning (Shri Nanda):** If the hon. Member desires that there should be a meeting, I think we will welcome the suggestion. I would like to have a meeting.

**Shri B. S. Murthy:** May I know by what time the Committee will be constituted, because this has been hanging fire for ten years?

**Shri Abid Ali:** The Committee has not been conceived. That I submitted earlier.

**Shri B. S. Murthy:** When will it be appointed?

**Shri Nanda:** It is going to be constituted shortly.

#### Employees State Insurance Scheme

\*116. **Shri Sadhan Gupta:** Will the Minister of Labour and Employment be pleased to state:

(a) whether differences have arisen between the Employees State Insurance Corporation and the West Bengal Government regarding the provisions of separate hospitals for employees covered by the Employees State Insurance Scheme; and

(b) if so, the final decision reached?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) No.

(b) Does not arise.

**Shri Sadhan Gupta:** Has the attention of Government been drawn to Press reports which stated that differences have arisen between the West Bengal Government and the Employees' State Insurance Corporation regarding the construction of separate hospitals for workers covered by the Employees' State Insurance Scheme and that the differences, in particular, were to the effect that the West Bengal Government was against the construction of separate hospitals on the ground that such hospitals would provide for a much better standard of treatment for insured workers, and as a result, it would breed discontent among certain sections of the people who would not get the same facilities? If so, have such reports been contradicted?

**Shri Abid Ali:** As far as my knowledge goes, no such report has appeared in the Press—it may have appeared but I have not seen; that is what I mean. So far as the latter part of the question is concerned, it is true that the State Government preferred reservation of beds in hospitals near the factories and workers' residences to the construction of independent hospitals for them.

**Shri Sadhan Gupta:** May I know whether any solution has been reached about this difference—between the State Government preferring the reservation of beds and the State Insurance Corporation preferring separate hospitals?

**Shri Abid Ali:** The matter is under discussion with the State Government and a committee has also been appointed by the Corporation to settle this matter in consultation with the Bengal Government and other Governments also.

**Shri Tangamani:** May I know if any representation has been received from the people working in the different organisations about reduction of contribution from the workers for these hospital facilities and, if so, whether any action has been taken?

**Shri Abid Ali:** I did not follow.

**Mr. Speaker:** Generally from all workers and not particularly from the State Insurance Corporation, West Bengal.

**Shri Tangamani:** From West Bengal, I mean to ask whether the West Bengal Trade Union Congress made any representation about the inadequate hospital facilities.

**Mr. Speaker:** We are concerned with the State Insurance Corporation.

**Shri Tangamani:** I am referring to the State Insurance Corporation. There is to be a contribution from the workers also. Has any representation been made either from the West Bengal Trade Union organisations or from the All India Trade Union organisations about the reduction of the contribution from the workers?

**Shri Abid Ali:** Yes, Sir; some representations were received and these were considered and it was decided that the contributions of the workers also should come.

#### Trade Delegations

\*117. **Shri H. C. Mathur:** Will the Minister of Commerce and Industry be pleased to state:

(a) how many trade delegations have visited this country during the last six months;

(b) agreements, if any, reached at Government level;

(c) the main suggestions for the promotion of trade; and

(d) whether Government propose to send or sponsor any trade delegations abroad during 1957-58?

**The Minister of Commerce (Shri Kanungo):** (a) to (c). A statement is laid on the Table of Lok Sabha. [See Appendix I, annexure No. 32]

(d) Yes, Sir. It is proposed to send a Trade Delegation to the Federal Republic of Germany.